349 Continuance of JYAISTHA 20, 1902 (SAKA) Proclamation in respect of Assam (St. Res.)

67 माना है। हम भ्लैक्सि बिलिटी जरूर चाहते हैं कि यह मामला सुलझ जाए धौर कोई ऐसा रास्ता जरूर निकले, ताकि उनको भी नसल्ली हो जाए ग्रोर माइनारिटीज को भी नसल्ली हो जाए। हमारी यह डूप्टी है----ग्रगर मैंजॉरिटी में या माइ-नारिटी में ये मिसकिएन्ट्स बदधमनी पैदा करना चाहते हैं, समझाने-बुझाने से नही मानते हैं तो उमको मजबूत हाथों से मुल**डा**या जाय भौर उसको ज्यादा बड़ने न दिया जाय।

भारत सरकार की यह भा डयूटा है कि हम वहा ट्राइबल एरियाज को, वटा को भाषा को, वहां के कल्चर को बरकरार रखने की गारन्टी देते हैं। कोई भी ताकत उन की भाषा, उनके कल्चर, उनकी रवायात का खत्म करने की कोशिश करेगी तो तटी करने देंगे, लेकिन हम प्रपना परम धर्म समझते हैं कि माइनारिटीज को प्राटेक्शन दे श्रीर उनको जिन्दा रहने का हक दिया जाय । ग्राज जा हमारे पाम एलामिंग रिपोर्ट्स ग्रा रही है उनसे जाहिर होता है कि माइनारिटी वाले बहुत भयभीत हो रहे हैं । उनके मयभीत होने का कारण श्रभी सुलेमान संट साहब ने बनलाया है---मैं उनको दोहराना नही चाहना हं ।

म्राज चूंकि भारत की ग्रम्बंडता के लिये, वहा पर णान्ति का वायु-मडल पैंदा करने के लिये हमसे इत्तिफ़ाक रखते है----इम लिये मैं कुछ ज्यादा नही कहना चाहता हं । हालांकि कुछ दोस्तों की तब़ रीरों का हवाला जवाव देने के लिये मैंने ग्रपने पास रखा था, लेकिन ग्रव मैं उनको दोहराने में ग्राप का वक्त नही लूगा । मैं, स्पीकर साहब, ग्राप से प्रार्थना करूंगा कि मैंने जो संकल्प रखा है कि 6 महीने की ग्रवधि बढ़ाई जाय, उसको तमाम हाउस इत्तिफाक राय से पास करे ।

MR. SPEAKER: The question is:

"That this House approves the continuance in force of the Proclamation, dated the 12th December, 1979, in respect of Assam, issued under article 356 of the Constitution by the President for a further period of six months with effect from 12th June, 1980."

The motion was adopted.

18.23 hrs.

MR. SPEAKER: We shall now take up Demands for Grants on Account, 1980-81 in respect of Assam. It will take only a few minutes. Let us pass it.

SOME HON MEMBERS: Tomorrow.

PROF. M'ADHU DANDAVATE: (Rajapur): The impact of the Home Minister's speech will be spoiled if we take up the next item.

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): There is nothing in it. It will take just five minutes. The List of Demands for Grants on Account in respect of the Budget for the State of Assam for 1980-81 is before the House. I request that it may be accepted.

MR SPEAKER: Motion moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third Column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of Assam, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1981 in respect of the heads of demands entered in the second column thereof against Demands No. 1, 3 to 16, 19 to 77, 80 and 82."

DEMANDS FOR GRANTS ON AC-COUNT (ASSAM), 1980-81

.

No. of Demand	Name of		Amount of Demand for Grant on account submitted to the vote of the House				
1	2						
						Revenue	Capital
						Rs.	Rs.
ı	State Legislature · · ·		•			16,74,000	
3	Council of Ministers					5,81,0000	
4	Discretionary Grants .	•				17,000	
5	Administration of Justice	•				52,77,000	
6	Elections · · ·					13,36,000	
7	Taxes on Income and Expenditure					2,24,000	
8	Land Revenue and Land Ceiling					2,15.58,000	
9	Stamps · · · · ·					2,56,000	
10	Registration					7,68,000	
11	State Excise		÷			20,03,000	
12	Sales Tax and Other Taxes					29,67,000	
13	Transport Services · · ·					1,02,16,000	8,67,000
14	Electrical Inspectorate					2,19,000	
15	Small Savings					82,000	
16	Financial Inspection · · ·					66,000	
19	Civil Secretariat and Attached Offic	es				94,32,000	
20	District Administration					84,84,000	
21	Treasury and Accounts Administrati	on				29,24,000	
22	Police					9,39,81,000	
23	Jails · · · ·					55,16,000	
24	State Prisoners and Detenues .					10,000	
25	Stationery and Printing .					40,76,000	
26	Administrative and Functional Build	lings				2,06,80,000	2,20,28,000
27	Fire Services · · ·					30,20,000	
28	Vigilance and Special Commissions					1,93,000	
29	Civil Defence and Home Guards					39,11,000	
30	Pooled Transport					83,000	· ··

Demands for Grants on Account (Assam) for 1980-81 submitted to the vote of Lok Sabha

~353

D.G. on Account JYAISTHA 20, 1902 (SAKA) (Assam), '80-81.

354

t		8						3
					_		Revenue	Capital
							Rs.	Rs.
g1	Guest Houses, Government Ho	stels,	etc.	•	•	•	8,41,000	
32	Administrative Training .	•	·	·	•	•	1,77,000	
33	Vital statistics, etc.	•	•	•	·	•	4,43,000	
34	Pension and other Retirement	Benef	its	·	·	•	1,03 ,10 ,000	
35	Aid Materials			·	•	•	51,07,000	
-36	State Lotteries		•	•	•	•	11,18,000	••
37	Education · ·	·	•	•	•	·	2 6,64,20,00 0	1,00,0
38	Art and Culture · ·	•	•	•		•	24,10,000	
39	State Archives	•	•	•		•	· 67,000	
40	Medical and Public Health	•	•		·	•	12,06,11,000	47,50,0
4 1	Sanitation and Sewerage	•	·	·	·		2,51,000	
42	Housing Schemes	•	•		•	·	43,05,000	10,33,0
4 3	Residential Buildings	·	·	·	•	·	77.71,000	1,11,30,0
4 4	Urban Development · ·	·	·	·	•	·	41,36,000	2,00,0
45	Information and Publicity	•	•	·	·	• •	17,42,000	
4 6	Labour and Employment	·	·	·	•	·	71,85,000	
4 7	Civil Supplies	• ′	• •	·	·	·	36,79,000	••
48	Relief and Rehabilitation	·	• ·	·	•	•	38,000	1,67,0
4 9	Welfare of Scheduled Castes/Sc	chedu	led T	ribes	and (Others	1,33,24,000	
50	Social Welfare · ·	•	•	·	•	•	83,51,000	
51	Prohibition · ·	·	·	•	·	·	13,34,000	
52	Pensions to Freedom fighters, I	Rajya	Sain	ik Bo	ard et	с.	13,08,000	
53	Matural calamities	·	·	·	·	·	2,30,67,000	••
.54	Social and Community Service	5		·	·	·	69,000	
55	Planning Board	·	·	·	·	·	9,53,000	
.5 6	Co-operation · ·	·	•	•	•	•	1,83,90,000	1,16,55,0
.57	North Eastern Council Scheme	s ·	•	•	•		18,67,000	7 8, 0 4, 0
58	Statistics · ·	•	•				32,60,000	
-59	Weights and Measures	•	•		•	•	9,90,00 0	
-60	Trade Adviser · ·						1,57,000	

355 D.G. on Account JUNE 10, 1980 (Assam), '80-81 356

١

••••••									
I		2						3	
							Revenue	Capital	
							Rs.	Rs.	
61	Agriculture · ·	•		•	•		6,15,95,000	1,00,000	
62	Irrigation · ·	•	•		•		1,32,13,000	7,03,03,000	
63	Soil and Water Conservation	n ·	•	•	•	•	1,11,19,000	20,24,000	
64	Animal Husbandry and Ver	terinary					2,32,87,000	`	
65	Dairy Development	•	·			:	39,65,000		
66	Fisheries · ·	•		•	·		53,28,000	67,000 <i>•</i>	
67	Forests · · ·						4,65,37,000		
68	Community Development						2,61,44,000		
69	Industries · · ·	•					8,43,000	63, 67 ,000	
70	Sericulture and Weaving		•	•			1,22,23,000	3,14,000	
71	Cottage Industries · ·					·	74,23,000	30,03,000	
72	Mines and Minerals	•				•	23,82,000	12,54,70,000	
73	Flood Control · ·						1,66,06,000	4,54,67,000	
74	Roads and Bridges · ·						6,94,78,000	4,50,72,000.	
75	Tourism · ·		•	•	•	•	8,79,000		
76	Payment of Compensation an and Panchayati Raj Instit	d Assign tution	ment •	to Loo	cal Boo	lies	1,28,33,000		
77	Assam Capital Construction	••	•		•	•		10,83,000	
80	Loans and Advances to Gov	vernment	Ser	vants				1,60,13,000	
82	Food for Work Programme						67,000		
cut mo	SPEAKER: There are ptions. Shri Banatwalla				ccou	nt u	e Demand fo nder the head Re. 1".		
ani): and 2. "T	IG. M. BANATWALLA I move my cut motion I beg to move: that the Demand for Gr wunt under the head 'Poi	Nos. 1		r	espec	t to	o take firm "foreigners" es in Assam (2	issue and	
redu [Fai] dete ces i	reduced to Re. 1". [Failure to investigate into and detect foreign hand in disturbances in Assam and to take necessary action, (1).]			SHRI CHANDRAJIT YADAV (Azamgarh): Actually we got this impression that the Finance Minister will only present this and then we will discuss this tomorrow.					

THE MINISTER OF PARLIAMENT. ARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): I agreed for further extension of time only because everybody assured this House that vote on account would be passed.

PROF. MADHU DANDAVATE: Please check up the records. The Finaance Minïster has said that it hardly takes 5 minutes. And now the Parliamentary Affairs Minister says something else.

MR. SPEAKER: It was taken for granted that no discussion would take place.

SHRI SOMNATH CHATTERJEE: (Jadavpur): In the BAC one hour was allotted for this.

MR. SPEAKER: I can give you one hour. I am ready to sit. If I have the consensus I can extend the time. I have to go by the consensus. SHRI R. VENKATARAMAN: If the House wants to have discussion, we will sit as long as the House wants and we will then decide this.

MR. SPEAKER: That I have already said, Mr. Venkataraman. It is now the wish of the House that I have to carry out.

SHRI SAMAR MUKHERJEE: We are not in a mood to discuss it today. Tomorrow we will have the discussion. One hour has been allotted to it. We were under the impression that it would be discussed separately.

18 31 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, June 11, 1980|Jyaistha 21, 1902 (Saka).